

Annexure-1

Name of the corporate debtor: Jupiter Landscapes Private Limited;

Date of commencement of CIRP: 01-10-2024;

List of creditors as on: 24-10-2024

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Ms. Vanita Singh	10,26,600	11,97,386				No	0.014%			-	
2	Mr. Bhavin Maniar	4,50,000	6,15,107				No	0.007%			-	
3	Mrs. Monalini Nade and Mr. Rajesh Nade	12,00,000	6,20,748				No	0.007%			5,79,252	
4	Mr. Jayant Tondon	7,84,947	5,12,906				No	0.006%			2,72,041	
5	Mr. Anant Ghongade	3,00,000	4,12,473				No	0.005%			-	
6	Ms. Rashmi Nandkishore Shahi	11,70,411	11,12,404				No	0.013%			58,007	
7	Mr. Narendra Murlidhar Tejale	9,50,000	6,87,419				No	0.008%			2,62,581	
8	Mrs. Varsha Piyush Chedda	17,88,783	12,97,378				No	0.015%			4,91,405	
9	Mr. Himanshu Parmar and Deepak Jain	2,68,19,819	1,42,51,837				No	0.169%			1,25,67,982	
10	Mr. Amar Gajanan Manera	52,23,222	38,10,137				No	0.045%			14,13,085	
11	Mr. Piyush Chedda	17,88,783	12,07,975				No	0.014%			5,80,808	
12	Mr. Sandeep Manera	52,23,222	38,10,137				No	0.045%			14,13,085	
13	Mrs. Rekha Manera	52,23,222	37,96,438				No	0.045%			14,26,784	
14	Mrs. Vaishali Amar Manera	52,23,222	38,06,849				No	0.045%			14,16,373	
15	Mr. Dhiraj Meghji Shah	1,00,84,056	68,27,244				No	0.081%			32,56,812	
16	Ms. Jagruti Nilesh Shah	1,44,05,796	81,75,890				No	0.097%			62,29,906	
17	Ms. Lata Thakur	37,00,000	51,96,789				No	0.061%			-	
18	Mr Prathamesh Tipnis, Nita Tipnis and Ashwini Tipnis	31,25,953	35,67,372				No	0.042%			-	
19	Mr. Abhijaat Dhongade	10,00,000	12,84,647				No	0.015%			-	
20	G. M. Breweries Ltd	4,71,98,433	4,59,53,195				No	0.544%			12,45,238	
21	Mr. Vinayak M Surve	12,96,572	6,94,521				No	0.008%			6,02,051	
22	Ms. Shalaka Sachin Matondkar	5,00,000	5,79,123				No	0.007%			-	
23	Mr. Dhananjay Sureshchandra Shah	10,00,000	13,69,753				No	0.016%			-	
24	Dr Pranesh Prakash Jadhav	3,00,000	3,96,855				No	0.005%			-	
25	Mr. Sushil Kumar Rai	6,06,000	8,34,258				No	0.010%			-	
26	Mr. Swapnil Mumbaikar and Mr. Anil Mumbaikar	39,11,748	10,69,751				No	0.013%			28,41,997	
27	Mr. Hemant Chavan and Mrs. Nutan Chavan	9,09,321	9,09,321				No	0.011%			-	
28	Mr. Ritesh Deshmukh	1,50,00,000	1,82,87,671				No	0.216%			-	

29	Mrs. Genelia Deshmukh	1,47,16,000	1,79,41,425				No	0.212%				-
30	Mr. Liladhar Bayaskar	1,51,000	2,08,355				No	0.002%				-
31	Mr. Bashir Abdul Rehman Varekar	12,20,000	8,09,589				No	0.010%				4,10,411
32	Mr. Mohammad Gaus Bashir Varekar	10,00,000	16,19,178				No	0.019%				-
33	Mr. Chandrashekhar Disale	3,00,000	4,12,473				No	0.005%				-
34	Mr. Pravesh Singh and Mrs. Monu Singh	7,25,000	4,43,083				No	0.005%				2,81,917
35	MR. SAMEER VAREKAR	6,10,000	4,04,849				No	0.005%				2,05,151
36	Mr. Sandeep Jaysing Sonawane	7,85,000	6,52,329				No	0.008%				1,32,671
37	Mr. Avinash Mhaske	30,00,000	40,91,507				No	0.048%				-
38	Mr. Shrinath Vishwakarma and Mrs. Champa Vishwakarma	1,15,39,400	60,26,000				No	0.071%				55,13,400
39	Mr. Abhishek Shukla.	7,00,000	9,32,373				No	0.011%				-
	TOTAL	19,49,56,510	16,58,26,744	-	-	-	-	1.962%	-	-	-	4,12,00,957

Note : The claims of the above claimants is provisionally admitted based on the information and the documents made available to the Interim Resolution Professional (IRP) by the Corporate Debtor and the claimant. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the IRP

Note 2 : The interest @8% p.a has been provided in accordance with Regulation 16A(7) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016

98.04%